

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A No.3891/2012  
M.A. No. 3329/2012

New Delhi this the 22<sup>nd</sup> day of March, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. P.K. BASU, MEMBER (A)**

1. Joginder Nath Sharma,  
S/o Shri Khazana Ram,  
Age 63 years,  
R/o Ward No.8, H.No.244,  
Naya Nagar, Hamirpur (HP)  
(Retd. Youth Coordinator)
2. Jagrup Lal Gupta,  
R/o Krishna Yasti Patiala Gate,  
Sangrur  
(Retd. Youth Coordinator)
3. S.M. Inamdar,  
R/o Kasgeri Lane,  
Bijapur, Karnataka  
(Retd. Youth Coordinator)
4. R.S. Agnihotri,  
S/o Late Shri B.P. Agnihotri,  
R/o B-42, Avas Vikas Colony,  
Banda UT.  
(Retd. Youth Coordinator)
5. Manda Nageswara Rao,  
S/o Late Shri M. Viswanadham,  
Age about 63 years,  
R/o Shri Srinivasa Nilyam,  
Chinna Bondilipuram Street,  
Srikakulam (AP)  
(Retd. Youth Coordinator)
6. C.K. Deshpande,  
R/o Ahmed Nagar,  
Maharashtra  
(Retd. Youth Coordinator)

7. C.G. Deshpande,  
R/o Ahmed Nagar,  
Maharashtra  
(Retd. Youth Coordinator)

(Now all C/o I-8, Jungpura Extension, New Delhi-14)

.. Applicants

(By Advocate: Shri Piyush Gaur)

Versus

1. Union of India through  
Secretary,  
Ministry of Human Resources Development,  
(Department of Youth Affairs and Sports),  
New Delhi.
2. Nehru Yuva Kendra Sangathan  
Through its Director General,  
Scope Minar, Laxmi Nagar,  
District Centre, Vikas Marg,  
Delhi-110092. .. Respondents

(By Advocate : Ms. Lakshmi Gurang with Ms. Easha Kasian)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Heard both the sides.

2. MA 3329/2012 filed for joining together is allowed.
3. The learned counsel for the respondents submits that they have taken a decision to grant the relief claimed by the applicants in the O.A., however, submits that it will take minimum eight weeks to pass appropriate orders.

4. In the circumstances and in view of the submission made by the respondents' counsel, the O.A. is disposed of and the respondents shall ensure passing of appropriate orders, as assured by them, within eight weeks from the date of receipt of a copy of this order. No order as to costs.

**(P.K. BASU)**  
**MEMBER (A)**

**(V. AJAY KUMAR)**  
**MEMBER (J)**

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